

Pendency as on 31st May 2018 with respect to the Appellate Courts of Chamba Division H.P

Nature of case ↓	Name of the Court		
	District & Sessions Judge, Chamba	Addl. District & Sessions Judge, Chamba	Total
Civil Cases			
Cases under Land Acquisition Act	46	54	100
Motor Accident Claims	54	95	149
Guardina & Wards Acts	0	0	0
Hindu Marriage Act	37	66	103
Civil Appeal	5	11	16
Waqf Board (Civil Appeal)	0	0	0
Civil Misc. Appeal	1	1	2
Review Applications	0	0	0
Civil Suits	1	1	2
Waqf Board (Civil Suit)	0	0	0
Rent Appeal	0	0	0
Waqf Board (Rent Appeal)	0	0	0
Arbitration Case	0	0	0
Succession Act	0	0	0
Executions & objection	21	29	50
Cross Objection	0	2	2
Small Causes Suit/ HPFC Act	0	0	0
Other Indian Divorce Act	0	0	0
Objection Petition	0	0	0
MACT Report	0	0	0
Miscellaneous (CMPs)	51	69	120
Total	216	328	544
Criminal Cases			
Sessions Trial	59	114	173
Corruption Cases	17	0	17
Criminal Appeal	5	33	38
Criminal Revision	0	4	4
Bail Applications	2	5	7
Miscellaneous (Cr. M.P.)	4	6	10
Total	87	162	249
Grand Total	303	490	793

Pendency as on 31st May 2018 with respect to the Subordinate Courts of Chamba Division H.P.

Nature of cases	Name of the Court				Total
	Civil Judge (Sr. Div.)-cum-CJM, Chamba	Civil Judge (Jr. Div.)-cum-JMIC, Chamba	Civil Judge (Jr. Div.)-cum-JMIC, Dalhousie	Mobile Traffic Magistrate Chamba	
Civil Cases					
G & W Act	11	0	0	0	11
HMA	10	1	0	0	11
W C Act	58	16	10	0	84
Objections/Cross Objection	1	0	0	0	1
Civil Suits	718	1017	324	0	2059
Rent Cases	6	3	6	0	15
Succession Act	14	2	6	0	22
Executions	68	55	79	0	202
Payment of wages Act	0	2	5	0	7
Paupor App.	0	0	0	0	0
Arbitration	0	0	0	0	0
Misc.(CMPs)	331	420	176	0	927
Total	1217	1516	606	0	3339
Criminal Cases					
138 NI Act	176	152	155	0	483
N.D.P.S. Act	12	3	9	0	24
D V Act	72	82	41	0	195
Misc. Act	10	3	0	0	13
Execution Prition	0	0	15	0	15
Police Challan	958	602	379	0	1939
Excise Cases	69	41	29	0	139
Complaint Cases	66	61	16	0	143
Food Cases	4	6	0	0	10
Summary Cases	187	0	8	132	327
Forest Cases	24	11	5	0	40
Payment of wages Act	0	0	3	0	3
Misc. (Cr. M.A.)	312	308	41	0	661
Wild life Act	2	0	1	0	3
Juvenile Act	0	0	19	0	19
Pet. u/s 127 Cr.P.C	0	0	9	0	9
Shop Act	0	0	0	0	0
Other Act(Arms)	1	1	0	0	2
UT/Cr.	0	0	33	0	33
Gambling Act	6	0	2	0	8
Drug & Cosmetic Act	3	0	0	0	0
Essential Commodity Act	0	0	1	0	1
Police/ Labour Act	0	0	6	0	6
Pet. u/s 128 Cr.P.C	0	0	44	0	44
Pet. u/s 125 Cr.P.C.	79	49	34	0	162
Total	1981	1319	850	132	4279
Grand Total	3198	2835	1456	132	7618

Total Pendency of Civil & Sessions Division Chamba as on 31st May 2018				
Sr. No.	Court	Civil	Criminal	Total
1	Appellate Courts	544	249	793
2	Subordinate Courts	3339	4279	7618
Total		3883	4528	8411